

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No: 8460 f 2022/RG/GS

Dated: 29.07.2022

The Judicial Officers as per **Annexure "A"** are hereby nominated to participate in nine-month Online PG Diploma Course on Cyber Law, Crime Investigation & Digital Forensics being organized by National Law Institute University (NLIU), Bhopal w.e.f 30.07.2022 to 30.04.2023.

By Order.


(Permod Kumar)

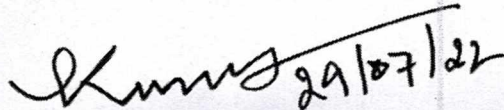
Additional Registrar (Adm)

No: 25434-56/RG/GS

Dated: 29.07.2022

Copy to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers, accordingly.
5. Registrar Judicial High Court of J&K and Ladakh, Jammu/Srinagar.
..... for information and necessary action.
6. Pr. District and Sessions Judge _____
7. Officers as per Annexure "A".
8. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
9. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
10. Order File.


29/07/22

Additional Registrar (Adm)

Annexure – “A”

***Proposed List of Judicial Officers for Nine-month Online Diploma course on Cyber Law,
Crime Investigation & Digital Forensics for Judicial Officers at National Law Institute
University (NLIU), Bhopal***

Sub Judges High Court		
1.	Mr. Anoop Kumar Sharma	Sub Judge, LRP, High Court (also look after CPC, eCourts)
2.	Ms. Swati Gupta	Sub-Judge, LRP, High Court wing Jammu
3.	Mr. Abdul Bari	Joint Registrar (Judicial) Protocol High Court wing Srinagar
4.	Ms. Nusrat Ali	Joint Registrar, Inspection, High Court Wing Srinagar
Srinagar		
5.	Mr. Iqbal Ahmed Masoodi	Forest Magistrate Srinagar
6.	Mr. Meyank Gupta	Municipal Magistrate Srinagar
7.	Mr. Ajay Kumar	City Judge, Srinagar
8.	Mr. Sunil Kumar	Passenger Tax & Electricity Magistrate, Srinagar
9.	Mr. Touseef Ahmed Magray	Sub Registrar Srinagar
10.	Mr. Shafiq Ahmed Malik	1 st Add. Munsiff Srinagar
11.	Ms. Shayesta Nazir	3 rd Addl. Munsiff, Srinagar
12.	Ms. Bazila Bashir Mir	City Munsiff, Srinagar
Anantnag		
13.	Mr. Mir Wajahat	Secretary DLSA Anantnag
14.	Mr. Aadil Mushtaq	Special Mobile Magistrate, Anantnag
15.	Mr. Majid Farooq Mir	Munsiff Shangus
16.	Mr. Lakshay Badyal	Munsiff Dooru
Kulgam		
17.	Ms. Mehreen Mushtaq	Secretary DLSA, Kulgam
18.	Mr. Karan Bijyal	Munsiff Qazigund
19.	Mr. Vishal Bharti	Addl. Mobile Magistrate, Kulgam
20.	Mr. Mudassir Bashir	Munsiff D.H Pora
Pulwama		
21.	Mr. Junaid Imtiaz Mir	Munsiff Pampore
Ganderbal		
22.	Ms. Tabsum	Secretary DLSA, Ganderbal
Budgam		
23.	Mr. Jahangir Ahmed Bakshi	Special Mobile Magistrate, Budgam
24.	Ms. Tabsum Qadir Parray	Sub Judge Chadoora
25.	Ms. Fozia Paul	Secretary DLSA, Budgam
Kupwara		
26.	Mr. Muzmail Ahmad Wani	Secretary DLSA Kupwara
27.	Mr. Rajeev Kumar Tadyal	Sub Judge Kupwara
Bandipora		
28.	Mr. Abdul Qayoom Mir	CJM Bandipora
29.	Ms. Masrat Jabeen	Munsiff Sumbal
30.	Mr. Towfeel Ahmad Mir	Munsiff, Bandipora with Addl. Charge of Munsiff, Gurez



Date: _____

Jammu.

31.	Mr. Khem Raj Sharma	Special Mobile Magistrate (Passenger Tax) Jammu
32.	Ms. Rimpi Rani	Sub Registrar Jammu
33.	Ms. Amandeep Kour	Munsiff Forest Magistrate Jammu
34.	Ms. Urvashi Raina	Munsiff, Jammu
Rajouri		
35.	Mr. Pawan Kumar Sharma	Special Mobile Magistrate Rajouri
36.	Ms. Kamiya Singh Andotra	Munsiff Kalakote
37.	Mr. Rifaqat Hussain	Munsiff Thanamandi with Addl. Charge of M.M Thanamandi
38.	Mr. Ch. Ghulam Murtaza	District Mobile Magistrate (Traffic) Rajouri
39.	Mr. Tarun Mahajan	Munsiff, Budhal
Ramban		
40.	Ms. Pooja Gupta	Secretary DLSA Ramban
41.	Mr. Anjeet Singh	Munsiff, Ukhral
Doda/ Bhandarwah		
42.	Ms. Sumati Sharma	Sub Judge Bhandarwah
43.	Mr. Mudasir Farooq Ganai	Secretary DLSA Bhandarwah
44.	Mr. Babar Hussain	District Mobile Magistrate (Traffic) Doda
45.	Ms. Neena Thakur	Addl. Special Mobile Magistrate, Doda
46.	Mr. Arvind Manhas	Munsiff Gandoh Bhalesa
Samba		
47.	Mr. Slahuddin Ahmed	Secretary DLSA Samba
48.	Ms. Rashi Verma	Addl. Munsiff, Samba
Leh		
49.	Mr. Wangial Tsering	Munsiff Nobra
50.	Mr. Chemit Yurgyal	Munsiff Khaltsi

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